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(ग) इस मंत्रालय की आवास योजनाएं ग्रलग ग्रलग राज्य सरकारों के मार्फत कियान्वित की जा रही हैं और सीघे इस मंत्रालय द्वारा नहीं, इसलिए ब्रावेदन के फार्म स्वयं उन राज्य सरकारों द्वारा ही नियत किये जाते हैं।

t[THE DEPUTY MINISTER OF WORKS. HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Eight.

- (b) Not yet. The translation of all Government of India Manuals and procedural literature is to be undertaken by the Ministry of Education who are setting up a Translation Unit in the Central Hindi Directorate for this purpose.
- (c) As the Housing Schemes of this Ministry are being implemented through respective State Governments «nd not directly by this Ministry, the application forms are prescribed by the State Governments themselves.]

सरकारी मुद्रणालयों के कर्मचारियों के सेवा सम्बन्धी नियमों का हिन्दी में ग्रनुवाद

- ११. श्री नवाबसिंह चौहान : क्या निर्माण, प्रावास ग्रीर संभरण मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या भारत सरकार के मुद्रणालयों के कर्मचारियों पर लाग होने वाले सेवा सम्बन्धी नियमों का हिन्दी में अनुवाद कराया जा चुका है; ग्रौर
- (ख) यदि नहीं, तो इस सम्बन्ध में नया व्यवस्था की जा रही है ?

t [Translation of Service Rules of EMPLOYEES OF GOVERNMENT PRESSES INTO HINDI

to Questions

- 11. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased te
- (a) whether the Service Rules applicable to the employees of the Government of India Presses have bee« got translated into Hindi;
- (b) if not, what arrangement *i being made in this connection?]

निर्माण, ग्रावास ग्रौर संभरण उपमंत्री (श्री ग्रनिल के० चन्दा): (क) भारत सरकार के मुद्रणालयों के कर्मचारियों पर लाग होने वाले सेवा सम्बन्धी नियमों का ग्रभी तक हिन्दी में ग्रनुवाद नहीं हुग्रा है।

(ख) इस सम्बन्ध में किये जा रहे प्रबन्ध की रूपरेखा राज्यभाषा के बारे में १० अप्रैल, १६६० को जारी किये गये राष्ट्रपति के निदेश में दी गई है।

t[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The Service Rules applicable to the employees of the Government of India Presses have not so far been got translated into Hindi.

(b) Presidential directive on official language issued in April, 1960, outlines the arrangements being made in this connection.]

INDIAN PILGRIMS TO 'KAILASH' AND 'MANSAROVAR'

- 12. Shri M. P. BHARGAVA: Will the PRIME MINISTER be pleased to I refer to the answer given to Starred j Question No. 14 in the Rajya Sabha on the 8th August, 1960 and state:
 - (a) whether the pilgrims who had gone to TCailash' and 'Mansarovar'

t[]English translation.

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in May, 1960, have submitted any report to Government on their return; and

(b) if the reply to part (a) above be in the affirmative, whether they have mentioned any difficulties which they came across there during their pilgrimage?

THE PRIME MINISTER AND MINISTER EXTERNAL **AFFAIRS** (SHRI JAWAHARLAL NEHRU): (a) No, Sir.

(b) Does not arise.

'HISTORY OF FREEDOM MOVEMENT OF INDIA'

- 13. SHRI MAHESWAR NAIK: Will the Minister of Information AND BROADCASTING be pleased to state the stage of the progress reached in the
- s of compilation of the 'History of Freedom Movement of India', and when the publication is likely to be mace available to the public?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): The first volume of the "History of Freedom Movement of India" is in the press and is expected to be released in January, 1961. The work of compilation of the remaining tw> volumes is in progress.

EARNINGS BY PRISONERS BY PRODUCING YARN AND CLOTH ON AMBAR CHARKHAS

SAVITRY 14. Shrimati DEVI NIGAM: Will the Minister of Com MERCE AND INDUSTRY be pleased to refer to the answer given to Un-292 Question No. 29th August, Rajya Sabha on the 1960 and state the amount of money that was earned by producing ambar yarn and cloth on Ambar Charkhas by the prisoners in the prisons which have adopted Ambar Charkha Scheme during the year 1958-59?

THE MNISTER OF INDUSTRY (SHRI Manubhai Shah): The information is being collected and it will fee laid on the Table of the H.use.

हिन्बस्तान संशीन दल्स की परिसम्पत का उत्पादन कायों के िये उपयोग

to Questions

१४. श्री राम सहाय : क्या वाणिअप तथा उद्योग मंत्री यह बताने की कृपा करेंगे

- (क) जिन्द्रस्तान मशीन टल्ल लिमिटेड की ऐसी कितनी परिसम्पत हैं, जिनका उपयोग उत्पादन-कार्यों के लिये नहीं किया जा रहा है या नहीं किया जा सना है ; श्रोर
- (स) कय तक उनका उपयोग इस प्रयोजन के लिये किया जायगा?

t [Utilisation of assets for PRODUCTIVE PURPOSES IN THE H.M.T.

- 15. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) how much of the assets of the Hindustan Machine Tools Limited are not being utilised or could not be utilised for productive purposes; and
 - (b) by when they will be so utilised?!

उद्योग मंत्री (भी सत्तम ई शाह) : (क) कोई भी नहीं, श्रीमन ।

(न्त) प्रश्त ही नहीं उठता ।

f[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) None, Sir.

(b) Does not arise.]

हिन्दस्तान मधीन दुस्त में कास्ट ए गाउँटिंग

१६. ब्बी राम सहाम : नमा वास्तिज्य तथा उद्योग मंत्री यह बताने की कपा करेंगे कि नया हिन्दुस्तान भशीन टूल्स निमिटेड, बंगलीर में कॉस्ट एकाउ टिंग सिस्टम चाल कर दिया गया है; यदि हां, तो कब से ?

^{†[]} English translation.